

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.145 of 2012 &
I.A. No. 258 of 2012

Dated : 15th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Jasper Energy Pvt. Ltd.

.... Appellant (s)

Versus

Karnataka Power Transmission
Corpn. Ltd. & Ors.

...Respondent (s)

Counsel for the Appellant(s):

Mrs. N. Shoba
Mr. Sriram J. Thalopathy
Mr. Adhimoolam

Counsel for the Respondent (s):

Mr. Venkata Subramaniam
Mr. Raghavendra S. Srivatsa for R.2

ORDER

The learned counsel for the Respondent No.2 seeks adjournment of the matter.

As agreed by the learned counsel for the parties, post the matter for further hearing on **18.10.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs